

**HIGH COURT OF ANDHRA PRADESH :: AT HYDERABAD**

**VACATIONS** – Summer Vacation, 2014 – High Court of Andhra Pradesh, Hyderabad – Nomination of Hon'ble Judges as Vacation Judges – Arrangements for the Summer Vacation, 2014 – Notification – Issued.

**NOTIFICATION NO. 3/SO/2014**

**ROC. NO. 2060/SO-1/2013**

**DATED: 28-04-2014**

It is hereby notified that the High Court of Andhra Pradesh will remain closed for Summer Vacation, 2014 from **Friday the 2<sup>nd</sup> May, 2014 to Friday the 30<sup>th</sup> May, 2014** (both days inclusive).

The Hon'ble the Chief Justice is pleased to nominate the following Hon'ble Judges for hearing urgent matters, if any, during the forthcoming Summer Vacation, 2014.

**First Half:**

**{Friday the 2<sup>nd</sup> May, 2014 to Thursday the 15<sup>th</sup> May, 2014 (Both days inclusive)}**

<b>Date of filing</b>	<b>Time &amp; date of sitting</b>	<b>Hon'ble Judges</b>	<b>Bench matters</b>
06.05.2014 & 13.05.2014	10.30 AM to 1.30 PM & 2.15PM to 4.15 PM	Hon'ble Sri Justice R. Subhash Reddy & Hon'ble Sri Justice M. Satyanaryana Murthy	Division Bench
	08.05.2014 & 15.05.2014	Hon'ble Sri Justice M.S. Ramachandra Rao	Single Bench

**Second half:**

**(Friday the 16<sup>th</sup> May, 2014 to Friday the 30<sup>th</sup> May, 2014  
(Both days inclusive))**

<b>Date of filing</b>	<b>Date of sitting &amp; Time</b>	<b>Hon'ble Judges</b>	<b>Bench matters</b>
20.05.2014 & 27.05.2014	10-30 AM to 1-30 PM & 2-15 PM to 4-15 PM	Hon'ble Sri Justice G.Chandraiah & Hon'ble Sri Justice M.S.K.Jaiswal	Division Bench
	22.05.2014 & 29.05.2014	Hon'ble Sri Justice Challa Kodanda Ram	Single Bench

*Note:* Hon'ble Judges will preside over the Single Benches after completion of the work of the Division Bench.

The following Officers are nominated as the Vacation Officers.

**First half**

**(Friday the 2<sup>nd</sup> May, 2014 to Thursday the 15<sup>th</sup> May, 2014  
(Both days inclusive))**

1. Smt. M.Santhi Vardhani, Deputy Registrar
2. Sri M.Vijaya Bhasker, Assistant Registrar
3. Sri P.V.K.Satyanarayana, Assistant Registrar
4. Sri B.Bala Venkata Reddy, Assistant Registrar

**Second half**

**(Friday the 16<sup>th</sup> May, 2014 to Friday the 30<sup>th</sup> May, 2014  
(Both days inclusive))**

1. Sri K.Gangadhar Rao, Deputy Registrar
2. Sri P.V.Suryanarayana, Assistant Registrar
3. Sri Y.Krishnavardhan Reddy, Assistant Registrar
4. Sri A.Surya Prakash Rao, Assistant Registrar

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Hon'ble Vacation Judges will hold the Court on the dates mentioned above or on any other day as their Lordships think fit to hear the following types of matters.

- i. Habeas Corpus matters
- ii. Anticipatory bail matters
- iii. Bail applications, if bail is refused by Magistrates and Sessions Judges/Additional Sessions Judges.
- iv. Any other urgent matter, which cannot wait till the end of the vacation (such as, eviction/dispossession, demolition, etc.) specifically permitted by the Senior Vacation Judges.
- v. Notice of any application of urgent nature shall be given to the Vacation Officers concerned before 1-30 p.m. on the day of filing.

Cases, which are to be presented on the reopening day after the Summer Vacation, 2014 will be accepted in the Registry on 31<sup>st</sup> May, 2014, for the convenience of the parties for the purpose of limitation though the court sits on Monday, 2<sup>nd</sup> June, 2014.

- 1) All lunch motions/urgent mentions relating to the Hon'ble Division Bench shall be moved before the Hon'ble Senior Judge sitting in the Hon'ble Division Bench.
- 2) All lunch motions/urgent mentions relating to the Hon'ble Single Benches shall be moved before the Hon'ble Single Judge only.

Routine matters will not be taken up during vacations, except with the permission of the Hon'ble the Chief Justice.

During the above period, Hon'ble Senior Vacation Judge is authorized to constitute Benches and allocate subject and rosters however with the approval of the Hon'ble the Chief Justice.

No policy and administrative matters can be taken up during vacation.

  
**REGISTRAR GENERAL**

To

1. The Prl. Secretary to the Hon'ble Chief Justice (With a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
2. All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal)
3. The Officers concerned.
4. All the Registrars, High Court of A.P., Hyderabad.
5. All the Unit Heads in the State.
6. All the Officers, High Court of A.P., Hyderabad.
7. All the Section Heads, High Court of A.P., Hyderabad.
8. The Chief Judges, City Civil Court and City Small Causes Court, Hyderabad.
9. The Metropolitan Sessions Judges, Hyderabad, Vijayawada and Visakhapatnam.
10. The Director, A. P. Judicial Academy, Secunderabad.
11. The Chairman, A.P. Administrative Tribunal, Hyderabad.
12. The Chairman, Industrial Tribunals (I, II & Addl.), Hyderabad.
13. The Special Judge for Economic Offences, Hyderabad.
14. The Special Judge for Essential Commodities Act, Hyderabad.
15. Special Judge for Trial of CBI Cases, Hyderabad and Visakhapatnam.
16. The Special Judge for SCs & STs (POA) Act, 1989- cum- VI Metropolitan Sessions Judge, Secunderabad.
17. The Special Judge for Trial of cases under SCs & STs (POA) Act, 1989-cum-Addl. District & Sessions Judges in the State.
18. The Special Judge for SPE & ACB Cases, Vijayawada & Nellore.
19. The Judge, Family Courts Hyderabad, Adilabad, East Godavari at Rajahmundry, Nalgonda, Nellore, Mahabubnagar, Medak at Sangareddy, Prakasam at Ongole, Secunderabad, Srikakulam, Vijayawada, Visakhapatnam, Warangal, Tirupathi and Kurnool.
20. The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
21. The Chairman, Sales Tax Appellate Tribunal, Hyderabad & Addl. Bench at Visakhapatnam.
22. The Presiding Officers, Labour Courts at Hyderabad, I, II & III, Visakhapatnam, Guntur, Ananthapur, Warangal, & Godavari Khani.
23. The Presiding Officer, State Transport Appellate Tribunal, Hyderabad.
24. The Chairman, Co-operative Tribunal, Hyderabad and Vijayawada.
25. The Presiding Officer, Wakf Tribunal, City Civil Court Compound, Hyderabad.
26. The Secretary to Governor of A.P., Hyderabad.
27. The Chief Secretary to Government of Andhra Pradesh, Hyderabad.
28. The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Hyderabad.
29. The Secretary General, Supreme Court of India, New Delhi.
30. The Registrar General, All High Courts in India.
31. The Registrar Railway Claims Tribunal, Hyderabad.
32. The Registrar, Income Tax Tribunal, Hyderabad.
33. The Registrar, A.P. Administrative Tribunal, Hyderabad.
34. The Registrar, A.P. Lokayukta, Hyderabad.
35. The Registrar, State Consumers Redressal Forum, Hyderabad.
36. The Secretary, Bar Council of A.P., Hyderabad.
37. The Accountant General, Andhra Pradesh, Hyderabad
38. The Advocate General, Andhra Pradesh, Hyderabad
39. The Public Prosecutor, High Court of A.P., Hyderabad.
40. The Administrator, Government Pleaders, Hyderabad.
41. The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
42. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.

43. The Secretary, A.P. H.C. Legal Services Committee, Hyderabad.
44. The Registrar, Income Tax Appellate Tribunal, Hyderabad.
45. The Registrar, Special Court under the A.P. Land Grabbing Prohibition Act, Hyderabad.
46. The Director of Prosecutions, Hyderabad.
47. The Presiding Officer, Court of the Special Judge for trial of Embezzlement of Funds in Social Welfare Department, Nampally, Hyderabad
48. The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently)
49. The President, A.P. Judicial Officer's Association, Hyderabad.
50. The Secretary, Junior Officers' Association, High Court of A.P., Hyderabad.
51. The President, A.P. High Court Service Association, High Court of A.P., Hyderabad.
52. The President, Court Masters and Personal Secretaries to the Hon'ble Judges' Association, High Court of Andhra Pradesh, Hyderabad.
53. The President, A.P. High Court Advocates' Association, High Court Buildings, Hyderabad.
54. The Secretary, Advocates Clerks Association, High Court of A.P., Hyderabad.
55. The Secretary, A.P. State Judicial Employees Association, Criminal Courts Compounds, Red Hills, Nampally, Hyderabad.
56. The General Secretary, A.P. Judicial Class IV Employee's Association, c/o District Court, Chittoor.
57. The Secretary to Government, Home (Courts) Department, Hyderabad.
58. The Commissioner, Information & Public Relations, Hyderabad.  
(with a request to publish the notification in all local dailies)
59. The Director, All India Radio, Public Gardens, Hyderabad
60. The Director, Doordarshan Kendra, Ramanthpur, Hyderabad.
61. The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi  
Andhra Jyothi, Vaartha, The Hindu & Indian Express.
62. The Overseer, High Court of A.P., Hyderabad.
63. SPARE.

} With a request for making  
} necessary announcement  
} For publication in  
} the News paper